## <u>Data under Commercial Courts Act, 2015</u> <u>Name of the High Court:- Subordinate Courts in the State of Andhra Pradesh.</u>

## For the month of December, 2019:-

	No. of Courts Operational (as on 31.12.2019)	Opening balance of cases (as on 01.12.2019)	No. of cases instituted (From 01.12.2019- 31.12.2019)	No. of cases disposed off (From 01.12.2019- 31.12.2019)	No. of cases pending (as on 31.12.2020)
Commercial Court (Below District Judge Level)in jurisdiction where applicable w.e.f.3.2.2018	0 .	0	0	0	0
Commercial Court (at District Judge Level)	11	193	6	8	191
Commercial Appellate Court (at District Judge Level)	0.	0	0	0	0

## For the month of January, 2020:-

	No. of Courts Operational (as on 31.01.2020)	Opening balance of cases (as on 01.01.2020)	No. of cases instituted (From 01.01.2020- 31.01.2020)	No. of cases disposed off (From 01.01.2020- 31.01.2020)	No. of cases pending (as on 31.01.2020)
Commercial Court (Below District Judge Level)in jurisdiction where applicable w.e.f.3.2.2018	0 .	0	0	0	0
Commercial Court (at District Judge Level)	11	191	12	6	197
Commercial Appellate Court (at District Judge Level)	0 .	0	0	0	0

REGISTRAR (JUDICIAL)